

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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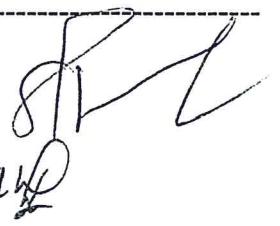
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/92/2017
NAME OF THE PETITIONER : VV IRON AND STEEL CO. PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. P. Srinam FCS For petitioner.



2. B. Sridhar

Dy Reg

ORDER

Counsel for petitioner present. Dy.Registrar of Companies present and filed his report, furnished copy of the same to the other side. The matter is adjourned at request of both the sides for making submissions. Put up on 09.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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